Restricting rjar entry of flat, under Self-Financing Scheme in Sheikh Sarai

Written Avawers

3390. DR. BHAI MAHAVIR:

SHRi SHRIDHAR WASUDEO DHABE;

Will the Minister of WORKS AND HOUSING be pleased to state:

- (a) whether it is a fact that three additional flats other than originally planned and allocated have been cons DDA's in Self Financing Scheme at Sheikh Sarai with the result that nine ground floor flats have been deprived of the rear entry to the courtyard; and
- (b) if so, what are the reasons therefor and to whom these additional fiats have been allotted and how?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMED USMAN ARIF): (a) The DDA has reported that three additional flats have been constructed at Sheikh Sarai only for proper utilisation of the available space. These additional flats have no

connection with the rear entry Groun,} floor flats.

(h) The DDA ha9 not been able to provide rear entry to the courtyard of ten ground floor flats because of constraints of compact planning and integrated lay-out.

Out of the three additional flats mentioned against part (a), one cat. Ill flat Jia_s been allotted to Shri R. K. Kochar and one Cat. II type BI has been allotted to Shri S. Sankaran. The third flat in Cat. II Type BI is still lying vacant.

Ships isent to Sri Lanka for carrying of foodstuffs

3391. SHRI SHRIDHAR WASUDEO DHABE: SHRI A. G. KULKARNI.

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

•(a) the number of ship, sent to Sri Lanka for carrying foodstuffs and

other articles for being distributed t« the people of Sri Lank, who are in the refugee camps.

to Questions

- (b) whether it is a fact that Sri Lanka Government has expressed its desire that no further ship, be sent; and
- Ce) if so, what are the detailg in this,

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI A. A. RAHIM); (a) Three Indian Ships, namely, 'Bharat Seema', Chidambaram' an^ 'Nan Cowry' were sent to Sri Lanka to transport refugees from Colombo and the South to the Northern and Eastern provinces of Sri Lanka," on the basis of a request received from the Sri Lanka Government. The chip 'Chidambaram' had also carried relief supplies sent by Government of India to Sri Lanka. In addition, relief supplies were carried on regula_r shipping services to Sri Lanka.

- (b) No, Sir, but the need for the three ships was considered by the Sri Lanka Government to have been met, and fo they have reverted to their normal service..
 - (c) Does not arise.

International Youth Year

3392. DR. (SHRIMATI) NAJMA HEPTULLA; Will the Minister of EX--TERNAL AFFAIRS b_e pleased to state:

- (a) whether it is a fact that the U.N. has declared 1985 as International' Youth Year; and
- (b) if so, what steps Government are takmg to celebrate this year in India?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI A. A. RAHIM): (a) Yes, Sir. The United Nations has declared 1985 as International Yeuth Year.

(b) A National Co-ordination Committee for the International Youth'

Year has been set up. A Working Group has also been established to implement an^ review youth programmes before, during and alter 1985. It will shortly consider specific ways in which India can celebrate the International Youth Year

Written Answers

Construction on Commercial Plot Nos. 18 and 15, Wazirpur Commercial Complex, Deihi

3393. SHRI RAMESHWAR SINGH: Will the Minister of WORKS AND HOUSING be pleased to state

- (a) the date_s on which plot no's. 18 and 15, Wazirpur Commercial Complex, Wazirpur Industrial Area, De'hi were auctioned by the DDA and who were the highest bidders;
- (b) whether the bid of plot No. 15 has since been cancelled by the DDA;
- <c) whether DDA has approved the 'plan for construc! ing commercial building on plot No. 18, if so, on which date; and
- (d) whether DDA has accorded permission to re-sale plot No. 18 to any other builder, if so, on which date and to whom?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMED USMAN ARIF): (a) The Delhi Development Authority has reported that plot Nos. 18 and 15 in Wazirpur Industrial Area were auctioned on 9-2-1982 and 30-3-1982 and the highest bidders were M/s. Lord Builders Pvt. Ltd. and M/s. Rajindra Properties (Delhi) Pvt. Ltd. respectively.

- (b) The bid of plot No. 15 in Wazirpurl Industrial Area being below the reserve price, was not confirmed.
 - (c) No.
 - (d) No.

ICAR.'* claim of Pulses Productiom

3394. SHRI RAMESHWAR SINGH: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it i₅ a fact that apart from Mycoplasma scientists have been reporting occurrence of other micro organisms including viruses, bacteria, mold_s etc.. if so, the reasong for im Mycoplasma plicating without trials in accordance with well-known paste. ur_s postulates.

to Questiont

- (b) whether Government propose to order a high powered enquiry into the matter: and
- (c) whether Government propose to enquire into the claims of ICAR break-through in pulse& production?

THE MINISTER OF AGRICULTURE (RAO BIRENDRA SINGH): (a) Yes, Sir. It is a fact that prior to the recent demonstration of Mycoplasma like Organisms (MLO's) in the tissues of root wilt affected coconut palms, the scientists had explored other organisms also such ag fungi, viruses, bacteria and nematodes a_s a possible cause of the disease. The present studies consistently showed the presence of MLO's in the sieve tube elements of apical meristem spear leaf petiole and root tips of root wilt affected palms and their absence in the comparable tissues Of healthy palms. This ig of great importance in our understanding the etiology of thig disease. Scientists have however not claimed that Mycoplasma is '-he finally establishes cause of the disease.

So far as we know there is no authenticated case of plant Mycoplasma being brought into culture in artificial medium outside a living host. Hence, fulfilment of Koch's postulates (referred to a_s Pasteur'_s Postulates in the question) in the strict sense is not possible in

Nevertheless, a_s in other MLO plant pathogens, the scientists are attempting to identify and test involvement of any insect or other vector in trans-! mitting the disease and thus establish the real casual agent.

(b) In view of what is stated in (a) above, there does not aPPear to be